## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:1994 ANSWERED ON:05.12.2006 SPECIAL ECONOMIC ZONES Chavda Shri Harisinh Pratapsinh;Rana Shri Kashi Ram

## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the agro and rural industries are not getting any benefit in the Special Economic Zones(SEZs);
- (b) if so, the reasons therefor;
- (c) the clarification of the Government with regard to providing benefits to the agro and rural industries in these Zones; and
- (d) the steps taken/proposed to be taken by the Government to provide benefits to agro & rural industries under the SEZs?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JAIRAM RAMESH)

(a) to (d): The incentives and benefits offered to Special Economic Zones (SEZs) under the SEZ Act 2005 & the SEZ Rules 2006 are available to all sectors including agro based industries.